

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex(BOA)
Indiranagar
Bangalore - 560 038

Dated : 9 MAY 1988

IA I IN

APPLICATION NOS.

263 to 281, 4 to 6, 21 to 26, 28 to 33,
39 to 44, 59 to 63, 120, 121 to 132,
135 to 139, 188 to 215, 218 to 239,
240 to 251, 253 to 262, 283 to 303,
415 to 435/88(F) & 1078 to 1083/87(F)

Applicants

Smt A. Manjula & Ors

v/s

The Accountant General (A&E), Karnataka,
Bangalore & 2 Ors

To

1. Dr M.S. Nagaraja
Advocate
35 (Above Hotel Swagath)
Ist Main, Gandhinagar
Bangalore - 560 009
2. The Accountant General
(Accounts & Entitlements)
Karnataka
Bangalore - 560 001
3. The Comptroller & Auditor General
of India
No. 16, Bahadur Shah Zafar Marg
New Delhi - 110 002

4. The Secretary
Ministry of Finance
Department of Expenditure
New Delhi - 110 001

5. Shri M.S. Padmarajaiah
Central Govt. Stng Counsel
High Court Building
Bangalore - 560 001

6. Shri M. Vasudeva Rao
Central Govt. Stng Counsel
High Court Building
Bangalore - 560 001

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER passed by this Tribunal
in the above said applications on 4-5-88.

Hole
SECTION OFFICER
(JUDICIAL)

Encl : As above

**In the Central Administrative
Tribunal Bangalore Bench,
Bangalore**

ORDER SHEET

Application Nos. of 198
263 to 281, 4 to 6, 21 to 26, 28 to 33, 39 to 44,
59 to 63, 120, 121 to 132, 135 to 139, 188 to 215, Respondent
218 to 239, 240 to 251, 253 to 262, 283 to 303,
415 to 435/88(F) & 1078 to 1083/87(F)

Applicant

Smt A. Manjula & Ors
Advocate for Applicant

Dr M.S. Nagaraja

v/s The AG (A&E), Karnataka, B'lore & 2 Ors
Advocate for Respondent

M.S. Padmarajaiah

Date

Office Notes

Orders of Tribunal



TRUE COPY

Hoss
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CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE

LHAR/RKR

Applicants by Dr.M.S.Nagaraj
and respondents by Shri M.S.Padmarajaiah.

Shri Padmarajaiah requests
for extension of time by three months to
comply with our orders. Dr.Nagaraj has
no objection. Request granted.

4.5.88
MEMBER(A) / 4.5.88
4.5.88

4.5.88
MEMBER(J) 4.5.88

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex(BDA),
Indiranagar,
Bangalore- 560 038.

Dated: 10 MAR 1988

APPLICATION NO^S, 240 to 251 /88 (F)

W.P.No.

APPLICANT

Vs

RESPONDENTS

Smt P. Pushpavathy & 11 Ors

The AG (A&E), Karnataka & 2 Ors

To

1. Smt P. Pushpavathy

13. The Accountant General
(Accounts & Entitlements)
Karnataka
Bangalore - 560 001

2. Smt M. Jayashri

14. The Comptroller & Auditor General
of India
No. 10, Bahadur Shah Zefer Marg
New Delhi - 110 002

3. Smt Shobha Santhosh Kumar

15. The Secretary
Ministry of Finance
Department of Expenditure
New Delhi - 110 001

4. Shri S. Venkateshaiah

16. Shri M. Vasudeva Rao
Central Govt. Stng Counsel
High Court Building
Bangalore - 560 001

5. Kumari Lakshmi Venkatramani

17. Dr M.S. Nagaraja
Advocate
35 (Above Hotel Swagath)
Ist Main, Gandhinagar
Bangalore - 560 009

6. Kumari S. Jaya

8. Smt K. Swarna Latha

16. Shri M. Vasudeva Rao

9. Smt N. Meera Bai

Central Govt. Stng Counsel

10. Kumari S. Anuradha

High Court Building

11. Smt M.N. Nagarathna

Bangalore - 560 001

12. Smt H.N. Sujatha

17. Dr M.S. Nagaraja

Received (S) Nos. 1 to 12 - Senior Accountants,
thirteen copies
for Applicant
Office of the Accountant General (A&E),
Karnataka, Bangalore - 560 001)

Advocate

35 (Above Hotel Swagath)

Ist Main, Gandhinagar

Bangalore - 560 009

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/954/

ORDER/954/ passed by this Tribunal in the above said application^s

on 29-2-88

Encl: as above.


SECTION OFFICER
(JUDICIAL)

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE

DATED THIS THE 29TH DAY OF FEBRUARY, 1988

Present: Hon'ble Shri P. Srinivasan, Member (A)
and
Hon'ble Shri Ch. Ramakrishna Rao, Member (J)

APPLICATION NOS.240 TO 251/1988

1. Smt. P. Pushpavathy,
2. Smt. M. Jayashri.
3. Smt. Shobha Santhosh Kumar.
4. Sri. S. Venkateshaiah.
5. Kumari Lakshmi Venkatramani.
6. Kumari. S. Jaya.
7. Smt. K. Kusuma.
8. Smt. K. Swarna Latha.
9. Smt. N. Meera Bai.
10. Kumari S. Anuradha.
11. Smt. M.N. Nagarathna.
12. Smt. H.N. Sujatha.

.... Applicants.

(Applicants 1 to 12 are working
as Senior Accountants, in the
O/o the Accountant General(A&E)
Karnataka, Bangalore)

(Dr. M.S. Nagaraja, Advocate)

v.

The Accountant General,
(Accounts & Entitlements),
Karnataka, Bangalore-1.

The Comptroller & Auditor
General of India,
No.10, Bhadur Shah Zafar Marg,
New Delhi.

3. The Government of India
by its Secretary,
Ministry of Finance,
(Department of Expenditure),
New Delhi-2.

.... Respondents.

P. J. - 4



These applications having come up for hearing to-day, Shri P. Srinivasan, Hon'ble Member (A) made the following:

ORDER

These applications involve identical facts and issues as those in M. NANJUNDA SWAMY AND OTHERS v. ACCOUNTANT GENERAL, KARNATAKA, A.Nos. 1327 to 1332/86 decided by this Tribunal on 7/8.7.1987. Both Dr. M.S. Nagaraja appearing for the applicants and Shri M. Vasudeva Rao, for the respondents state that the decision of this Tribunal in Nanjunda Swamy's case has not been taken in appeal to the Supreme Court and has, therefore, become final.

2. Since we are in respectful agreement with the decision in Nanjunda Swamy's case rendered by another Bench of this Tribunal, we pass the following orders:

- (i) We declare that the applicants are entitled for the revised pay scales extended by the Government of India in its order No.F.5(32)-E.III/86-Pt.II dated 12.6.1987 from 1.1.1986;
- (ii) We direct the Respondents to fix the pay scales of the applicants in the revised pay scales in terms of order made by the Government of India on 12.6.1987 from 1.1.1986 and extend all such consequential monetary benefits flowing from the same to them from that date with all such expedition as is possible in the circumstances of the case and in any event on or before 30.4.1988.



P. Srinivasan

3. Applications are allowed. But in the circumstances of these cases, we direct the parties to bear their own costs.

Sd/-

MEMBER (A)

Sd/-

MEMBER (J) 27.8.88

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bsv/Mrv.



AP 10/3/88
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE